GOVERNMENT OF INDIA

MINISTRY OF HOME AFFAIRS

RAJYA SABHA

UNSTARRED QUESTION NO.1001

TO BE ANSWERED ON THE 4TH MARCH, 2015/PHALGUNA 13, 1936 (SAKA)

**REINVESTIGATION OF 1984 ANTI-SIKH RIOTS**

1001. DR. K.P. RAMALINGAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has announced, on 12th February, 2015, a three member Special Investigation Team (SIT) for reinvestigation of the 1984 anti-Sikh riot cases mainly in Delhi and other States;

(b) if so, the details thereof;

(c) whether it is a fact that the constitution of a SIT for reinvestigation of the riot cases was recommended by a Government appointed committee; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): The Government has on 12th February, 2015, constituted a three member Special Investigation Team (SIT) for investigating/re-investigating the cases of 1984 riots comprising of the following:

1. Shri Pramod Asthana, IPS (MT:86) - Chairman

2. Shri Rakesh Kapoor, Retd. Distt & Sessions Judge

 - Member

3. Shri Kumar Gyanesh, Addl. DCP (Security/PM)

 - Member

The terms of the reference of the Special Investigation Team is as under:

1. To re-investigate the appropriately serious criminal cases which were filed in the National Capital Territory of Delhi in connection with the 1984 Riots and have since been closed. For this purpose, the SIT shall examine the records afresh from the Police Stations concerned and also the files of Justice J.D. Jain and Shri D.K. Agarwal Committee and take all such measures under law for a thorough investigation of the criminal cases;

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(b) To file charge sheet against the accused in the proper Court where after investigation sufficient evidence is found available.

(c) & (d): Yes, Sir. The Government has appointed a two member Committee on 23rd December, 2014 under the Chairmanship of Justice (Retd) G.P. Mathur to look into the matters related to 1984 anti-Sikh riots. This Committee had on 22.01.2015, submitted its report on “Need for constitution of SIT for investigating the cases of 1984 riots”, wherein the Committee has recommended that a Special Investigation Team (SIT) may be constituted.

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